NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 30/2007 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

NAME OF THE COMPANY: Sh. T.R Arya V/s. M/s. Dilawari Motors Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
Ι.	ASHOK JUN	EJA ADVOCHTE	Re Respondent	Afringe.
2.	fiteka Shaw	CS P	Respondent	follows .
2.0	Ashish Dhols D. Kishore I Gautan Ba	Kumaary Adv	ocates Petitioner	Shihk

ORDER

Citations have been filed by the ld. Counsel for the petitioner in support of his arguments praying for amendment of the main petition. Ld. Counsel for the respondent has opposed the same. His citations are already on record.

2. To come up for clarifications/orders on 27.10.2016.

(Ina Malhotra) Member Judicial